

औसतन कितना वार्षिक आयकर या उत्पादन शुल्क देता है ?

The Deputy Minister of Finance (Shri A. C. Guha): Government have no information with regard to the average annual income-tax or excise duty paid by a tobacco grower in Vindhya Pradesh but generally speaking tobacco growers in Vindhya Pradesh as well as elsewhere would not pay income-tax on their income from the sale of tobacco where the only process performed is to render the tobacco fit to be taken to the market. Such income is treated as agricultural income which is exempt from income-tax.

In 1952-53, the produce of 4374 out of 6665 growers of tobacco in Vindhya Pradesh was totally exempted from excise duty, having been treated as cultivated and cured for the growers' household consumption. In the case of the rest, the produce in excess of the duty-free allowance for household consumption was mostly sold to wholesale dealers who either paid the duty themselves or bonded the tobacco in warehouses without payment of duty.

SMUGGLING OF GOLD

589. Shri Raghuramaiah: Will the Minister of Finance be pleased to state whether it is a fact that gold worth Rs. 1,10,000 smuggled from Goa, was found in a goods train engine at Castlerock station on the 27th April, 1954?

The Deputy Minister of Finance (Shri A. C. Guha): Gold worth about Rs. 1,36,400 was seized at Castlerock on the 27th April, 1954 from a railway engine attached to a goods train.

CHIEF TECHNICAL OFFICE OF DEFENCE ORGANISATION

591. Shri Jangde: Will the Minister of Defence be pleased to state whether the Chief Technical Office (Audit Section) of the Defence Organisation is intended to be brought under the

control of the Comptroller and Auditor-General of India?

The Deputy Minister of Defence (Sardar Majithia): There is no organisation known as Chief Technical Office (Audit Section) of the Defence Organisation.

If the Hon'ble Member refers to the Organisation of the Chief Technical Examiner which functions under the Quarter-Master General, I may add that there is no proposal to bring this organisation under the control of the Auditor-General of India.

MICROSCOPES

592. Dr. Rama Rao: Will the Minister of Defence be pleased to state:

(a) the number of High Power microscopes with oil-immersion lenses manufactured in 1952-53 and 1953-54 by the Ordnance or other Defence Industries;

(b) the number sold in the same period;

(c) the number supplied free or at concession rate to the State Governments in the same period;

(d) the annual indigenous production and annual imports;

(e) whether the optical glass used is manufactured in India or imported; and

(f) if imported, from which country?

The Deputy Minister of Defence (Shri Satish Chandra): (a) No high power microscopes with oil-immersion lenses were produced in any of the factories under the Ministry of Defence during the years 1952-53, 1953-54. Six microscopes of the student type—without oil-immersion lenses—were, however, manufactured during the year 1953-54.

(b) and (c). Do not arise.

(d) Government are not aware of any factory in the country which